

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 39515/2019

PRAMILA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 14-07-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
[IN CHAMBER]

For Petitioner(s) Mr. Utkarsh Jaiswal, Adv.
Mr. Gaurav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Mr. Utkarsh Jaiswal, learned counsel appearing for the petitioner submits that it is difficult for the petitioner to surrender in pursuant to Order dated 28.02.2020.

As prayed for, four weeks' time is granted to surrender and file proof thereof.

(RASHI GUPTA)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
COURT MASTER (NSH)